NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/624/ (IB)/2017

NAME OF THE PETITIONER(S)

: AUTOCAP I PVT LTD

NAME OF THE RESPONDENT(S)

: I BUILDING AUTOMATION PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

15. Adv. Monish K. Vig

For Autocop
(I) put Hd

Money

ORDER

Counsel for petitioner present and stated that he has sent a private notice to the respondent/corporate debtor and the delivery report is awaited. He prayed time for filing the proof of delivery by way of an affidavit. Time is extended at request. Put up on 22.11.2017 at 10.30 A.M.

- Sd -

K Anantha Padmanabha Swamy Member (Judicial)

bc